Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No.179 of 2010 &
IA -248of 2010

Dated : 15th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Patikari Power Private Limited … Appellant(s)

Versus

H P Electricity Regulatory Commission & Ors. ….Respondent(s)

Counsel for the Appellant(s): **Mr. TarunJohri**
Counsel for the Respondent(s): **Ms. Surbhi Sharma, Ms. Shikha Ohri &**
Mr. Sunil Sharma for HPERC
Mr. M.G. Ramachandran &
Mr. Anand K. Ganesan for R.2 & 3

ORDER

At the request of the learned counsel for the Appellant, post the matter on ***21.09.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/ KS